

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
NEW DELHI.**

PRINCIPAL BENCH - COURT NO. II

Excise Appeal No. 52086 of 2019-SM

M/s J. K. Cement Works

Appellant

VERSUS

**Commissioner of Central Goods and
Service Tax, Excise, Customs**
Udaipur.

Respondent

APPEARANCE:

Sh. Bipin Garg & Ms. J. Kainaat, Advocates for the appellant
Shri Mahesh Bhardwaj, Authorised Representative for the respondent

DATE OF HEARING: 28.03.2021

ORDER

Learned Counsel for the appellant seeks time to argue the matter, as he is travelling for the last few days. Time granted.

Put up for hearing on **12.04.2022.**

(Anil Choudhary)
Member (Judicial)